



No. TOP/
Government of India
Trade Marks Registry
IP Building, GST Road, Guindy,
Chennai - 600 032.

**OPPOSITION HEARING CAUSE LIST
FOR THE MONTH OF OCTOBER -2022**

HEARING DATED 03/10/2022

MS.PRIYADA R. MENON, HEARING OFFICER OF TMR & G.I.

S.NO	APPLICATION/ REGISTERED TRADE MARK NO	OPPOSITION/ RECTIFICATION NO	AGENT NAMES	APPLICANT NAME/OPPONENT NAME	MOBILE
1	1513220	730669	DELHI REGISTRATION SERVICE	V.V.C.VELMURUGAN Vs KRBL LTD	
2	1297296	730739		PARRYS CONFECTIONERY LTD Vs PARLE AGRO PVT.LTD	
3	1554581	730743	CHANDRAKANT M JOSHI & SINGHANIA & CO	FRANSA COMPANY A/S Vs ZANNIER SAS	
4	1505600	730965	ASHOK RAM KUMAR & S.ARCHANA	TRINETHRA SUPER RETAIL LTD Vs HASBRO CLOTHING PVT.LTD	
5	1505600	730712	ASHOK RAM KUMAR & LALL & SETHI	TRINETHRA SUPER RETAIL LTD Vs FABINDIA OVERSEAS PVT.LTD	
6	1505599	730707	ASHOK RAM KUMAR & LALL & SETHI	TRINETHRA SUPER RETAIL LTD Vs FABINDIA OVERSEAS PVT.LTD	
7	1505598	730710	ASHOK RAM KUMAR & LALL & SETHI	TRINETHRA SUPER RETAIL LTD Vs FABINDIA OVERSEAS PVT.LTD	

S.NO	APPLICATION/ REGISTERED TRADE MARK NO	OPPOSITION/ RECTIFICATION NO	AGENT NAMES	APPLICANT NAME/OPPONENT NAME	MOBILE
8	1505603	730713	ASHOK RAM KUMAR & LALL & SETHI	TRINETHRA SUPER RETAIL LTD Vs FABINDIA OVERSEAS PVT.LTD	
9	1475240	730850	DEPENNING & DEPENNING & ARJUN T.BHAGAT & CO	FUNCITY LEISURE (INDIA)PVT.LTD Vs E-CITY INVESTMENT & HOLDINGS CO PVT.LTD	
10	1475240	730851	DEPENNING & DEPENNING & ARJUN T.BHAGAT & CO	FUNCITY LEISURE (INDIA)PVT.LTD Vs E-CITY INVESTMENT & HOLDINGS CO PVT.LTD	
11	1475240	730852	DEPENNING & DEPENNING & ARJUN T.BHAGAT & CO	FUNCITY LEISURE (INDIA)PVT.LTD Vs E-CITY INVESTMENT & HOLDINGS CO PVT.LTD	
12	1487114	730671	RAO & RAO & A.V.NATHAN ASSOCAITES	VANE SINGH RATHORE Vs SINGH MEHANDI INDUSTRIES	
13	1505589	730672	ASHOK RAM KUMAR & S.M.GUPTA & CO	SOLAR SEMICONDUCTORS PVT.LTD Vs HAR SWARUP SHRICHAND	
14	1094857	730761	D.P.AHUJA & CO & R.K.DEWAN & CO	BRITANNIA INDUATRIES LTD Vs KWALITY BAKERS & CONFECTIONERS	
15	481599	730845	K.G.BANSAL AND S.K.BANSAL & MOHAN ASSOCIATES	E.M.YUSSOUF Vs SRI KALISWARI COLOUR MATCH WORKS	



No. TOP/
Government of India
Trade Marks Registry
IP Building, GST Road, Guindy,
Chennai - 600 032.

**OPPOSITION HEARING CAUSE LIST
FOR THE MONTH OF OCTOBER -2022**

HEARING DATED 06/10/2022

MS.PRIYADA R. MENON, HEARING OFFICER OF TMR & G.I.

S.NO	APPLICATION/ REGISTERED TRADE MARK NO	OPPOSITION/ RECTIFICATION NO	AGENT NAMES	APPLICANT NAME/OPPONENT NAME	MOBILE
1	1375325	242009	SURANA & SURANA INTERNATIONAL ATTORNEYS & B.R.SHARMA & ASSOCIATES	ARCHIDPLY INDUSTRIES LTD Vs NEELGIRI WOOD CRAFTS	
2	1513322	730152	DELHI REGISTRATION SERVICE	K.GANESHKUMARR Vs IZUK CHEMICALS AND HERBALS	
3	1513322	730134	REMFROY & SAGAR	K.GANESHKUMARR Vs LES LABORATOIRES SERVIES	
4	1513322	729886	INDIA LAW SERVICES,ADV & LEGAL CONSULTANTS	K.GANESHKUMARR Vs LUPIN LIMITED	
5	1339389	730220	PERUMBULAVIL RADHAKRISHNAN & SRINATH SRINIVASAN	MALAR NETWORK PVT.LTD Vs MALAR PUBLICATIONS LTD	
6	1339390	730219	PERUMBULAVIL RADHAKRISHNAN & SRINATH SRINIVASAN	MALAR NETWORK PVT.LTD Vs MALAR PUBLICATIONS LTD	
7	1339391	730224	PERUMBULAVIL RADHAKRISHNAN & SRINATH SRINIVASAN	MALAR NETWORK PVT.LTD Vs MALAR PUBLICATIONS LTD	

S.NO	APPLICATION/ REGISTERED TRADE MARK NO	OPPOSITION/ RECTIFICATION NO	AGENT NAMES	APPLICANT NAME/OPPONENT NAME	MOBILE
8	1332709	730162	DEPENNING AND DEPENNING & MR.V.GOPALAKRISHNA	TITAN UMREIFUNGSTECHNIK GMBH & CO Vs TITAN INDUSTRIES LTD	
9	1532525	730135	G.RAMJI,ADVOCATE & MANGALA REGISTRATION SERVICE	M.SHREENIVAAS Vs SEAGUL PHARMACEUTICALS PVT.LTD	
10	1532525	730953	G.RAMJI,ADV & R.R.SHAH & CO	M.SHREENIVAAS Vs LINCOLN PHARMACEUTICALS PVT.LTD	
11	1478745	729834	RAO & RAO & W.S.KANE & CO	ORBIT IT CONSULTING PVT.LTD Vs INORBIT MALLS (INDIA) PVT.LTD	
12	1478745	730132	RAO & RAO & JEHANGIR GULABBHAI & BILIMORIA & DARUWALLA	ORBIT IT CONSULTING PVT.LTD Vs ORBIT CORPORATION LTD	
13	1339388	730221	PERUMBULAVIL RADHAKRISHNAN & SRINATH SRINIVASAN	MALAR NETWORK PVT.LTD Vs MALAR PUBLICATIONS LTD	
14	1489178	730223	BAALU ASSOCAITE & SRINATH SRINIVASAN	R.BAALU ASSOCIATE Vs MAHAVEER TEA CO	